

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/2003/2778/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
District & Sessions Judge,
Charaideo.

Dated Guwahati the 28th April, 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJCHA/CT/22, dtd 26.04.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 02.05.2022 and 04.05.2022 along with station leave permission, from the evening of 30.04.2022 till the morning of 05.05.2022**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/2779/A dated 28'04'2022

Copy to:

1. The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

